

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 239
(IB)-667(ND)2019

IA/5529/2020, IA/4242/2020, IA/4931/2020, IA/5111/2020

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Red Topaz Real Estate Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 23.02.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 26.02.2021.



**(T.S SINGH)
COURT OFFICER**